

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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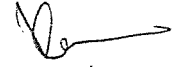
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/8/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 ORS
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS
UNDER SECTION : 379/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

D.VENKATARAM



② CBI VISHNU

COUNSEL FOR
RESPONDENTS 1 to 5



③ Mohammed Umar. K
for B. Dhanaraj

Counsel for R7-R9



④ RANGHASAYEE
FOR ANANT MERATHIA

Counsel for P5, P6

Ranghasayee

5) Dr. K.S. Raichandran. P.C.S }
S. Manjula Devi. Adv. }
M.K. Preetha Adv. }
for KSR & Co.

for
~~Respondents 2~~
Petitioners 1 to 4.
ORDER



At request of the parties, list this matter on 12.09.2019 for making final submissions.

^{sr}
(S.VIJAYARAGHAVAN)
Member (Technical)
sr

^{set -}
(B.S.V.PRAKASH KUMAR)
Member (Judicial)